

OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BHIWANI.

NOTICE

Applications are invited from retirees of Class-I, Class-II, and Class-III re-classification as Group-A, B and C employees of the establishment of Subordinate Courts in the State of Haryana, Punjab and U.T. Chandigarh, who have experience of judicial work and rules for weeding purpose at fixed salary/ remuneration at the rate of Rs.15,000/- per month, as fixed for retirees by the Hon'ble High Court, for their appointment/engagement in Record Room, Sessions Court and Judicial Record Room, Bhiwani as well as Sub Divisions, Charkhi Dadri, Tosham, Loharu and Siwani to carry out weeding out, scanning and digitization of the judicial record consigned in the aforesaid Record Rooms, in view of the instructions issued by Hon'ble High Court, vide letter No.2286/Spl.C.B.2 dated 10.10.2016 and No.455 Spl.CB.2 dated 27.02.2017.

The retiree officers/officials, who are desirous to engage themselves in the aforesaid weeding out process of the judicial record, may apply on a plain paper containing the information i.e. (1) Name (2) Father's Name (3) Date of Birth (4) Name of the post held on the date of superannuation or retirement (5) Name of Employer (6) Correspondence/Permanent address (7) Contact number/e-mail address. The application, duly filled in, signed and supported by requisite documents alongwith a passport size coloured photograph, should reach the office of undersigned on or before 28.02.2020 upto 05:00 P.M.. The date of interview shall be intimated to the eligible retiree officials/candidates in due course.

Be displayed on the Notice Board and uploaded on the website of this office.

District & Sessions Judge,
Bhiwani. 13/2/2020